

e-mail: law-jk@nic.in
Fax: Jammu: 0191-2546753(Nov-April),
Fax: Srinagar: 0194-2506063(May-Oct.)

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMETARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
(Srinagar/Jammu)

Notification
Srinagar, 9th of September, 2020

SO 288 .— In exercise of powers conferred by section 3 of the Prevention of Corruption Act, 1988 (Central Act), (Act No.49 of 1988) and in partial modification of notification SRO 407 dated 17.06.2020, the Government hereby appoints Shri Mehmood Ahmad Chowdhary, District and Sessions Judge as Special Judge, Anticorruption within the territorial jurisdiction of Court of Additional District and Sessions Judge, Doda (designated Special Court under the Prevention of Corruption Act) for trial of offences specified in Section 4 of the said Act.

By order of the Government of Jammu and Kashmir.

Sd/-
(AchalSethi)
Secretary to Government

Dated: 09 -09-2020.

NO: LD(A)2001/148-II

Copy to the:-

1. Ld. Advocate General, J&K, Srinagar.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
3. Director General of Police, J&K, Srinagar.
4. Commissioner/Secretary to Government, General Administration Department.
5. Registrar General, J&K High Court, Srinagar. This is with reference to his letter No.6023/GS dated 03.09.2020.
6. Principal Secretary to Hon'ble Chief Justice, J&K High Court, Srinagar.
7. Director, Archeology, Archives and Museums, J&K, Srinagar.
8. Concerned Judicial Officers.
9. General Manager, Ranbir Government Press, Jammu for publication in an extraordinary issue of Government Gazette.
10. In-charge Website, Department of Law, Justice & PA.
11. SRO section, Department of LJ&PA (w. 7. s.c).
12. Concerned file.

(Shafiq Hussain Mircha)
Deputy Legal Remembrancer

9.9.2020

09.09.2020